

(a) the number of paddy procurement centres set up by the Food Corporation of India at present, State-wise;

(b) whether the Government propose to set up such more centres in the States; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) A *statement* showing State-wise number of paddy purchase centres/mandies operated by Food Corporation of India during current 1996-97 Kharif Marketing Season is enclosed.

(b) No, Sir, there is no Proposal to set up more purchase centres during the Kharif Marketing Season 1996-97.

(c) Does not arise.

Statement

State-wise Number of Paddy Purchase Centres Operated by FCI During 1996-97 Kharif Marketing Season

S. No.	State	No. of Centres (Provisional)
1.	Punjab	395
2.	Haryana	140
3.	U.P.	43
4.	Delhi	4
5.	Rajasthan	12
6.	Andhra Pradesh	252
7.	Madhya Pradesh	—
8.	West Bengal	58
9.	Karnataka	17
10.	Pondicherry	2
11.	Arunachal Pradesh	2
12.	Bihar	74
13.	Orissa	38
14.	H.P.	9
15.	Maharashtra	—
Total:		1046

[*Translation*]

Arrest of Women

979. SHRIMATI PURNIMA VERMA :
SHRIMATI SHEELA GAUTAM :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the established norms and procedure to arrest women at night in the Country;

(b) whether the Government propose to make any amendments in the Cr. P.C. to stop the arrest of women at night; and

(c) if so, the time by which it is likely to be made and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAOBOOL DAR) : (a) Arrest of persons is governed by Chapter V of the Criminal Procedure Code, 1973. No separate norms and procedures are prescribed in the Cr. P.C. for arresting women at night.

(b) Vide sub-clause (b) of clause 7 of the Code of Criminal Procedure (Amendment) Bill, 1994 as introduced in the Rajya Sabha, it has been provided that no woman shall be arrested after sun set and before sun rise save in exceptional circumstances.

(c) It would not be possible at this stage to indicate the time by which the Bill be passed by both Houses of Parliament.

Decline in Agricultural Production due to Abnormal Monsoon

980. SHRI NITISH KUMAR :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Meteorological Department has warned the Government about the possibility of decline in the agricultural production due to abnormal monsoon;

(b) if so, the details thereof;

(c) whether the Government have also taken any speedy and long term measures keeping in view the warning; and

(d) if so, the details thereof?